

ITEM NO.22

COURT NO.16

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36935/2019

(Arising out of impugned final judgment and order dated 10-05-2019 in CRLA No. 4310/2008 10-05-2019 in CRLA No. 3672/2008 10-05-2019 in CRLA No. 2266/2011 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

ANUJ KUMAR ETC. ETC.

Respondent(s)

(IA No. 185879/2019 - CONDONATION OF DELAY IN FILING, IA No. 185880/2019 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS AND IA No. 185881/2019 - EXEMPTION FROM FILING O.T.)

Date : 05-09-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s)

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.

For Respondent(s)

Ms. Anu Gupta, AOR
Mr. V Elangovan, Adv.
Ms. Debjani Das Purkayastha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Delay condoned.
2. Leave granted.
3. Hearing is expedited.

(DEEPAK SINGH)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)

